

Block 'G'
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**THE
PARLIAMENTARY DEBATES
(Part I—Questions and Answers)
OFFICIAL REPORT**

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HOUSE OF THE PEOPLE

Wednesday, 4th June, 1952.

*The House met at a Quarter Past
Eight of the Clock.*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

ANTI T. B. DRUG

*429. **Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the production of Nydravid, new Anti T. B. drug is being taken up in India;

(b) if so, at what stage the production work is;

(c) how much of this drug will be produced in India annually;

(d) whether it will be sufficient to meet the requirements of India; and

(e) whether some quantity is being imported?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes, Sir.

(b) In the clinical trial stage.

(c) and (d). It would be possible to produce in the country the entire quantity required, provided clinical trials now in progress firmly establish the efficacy of the drug.

(e) Yes, Sir; for trial purposes only.

Shri M. L. Dwivedi: May I know if there is any firm in India which is producing this drug?

Shri Karmarkar: There have been efforts by a few firms which are making necessary arrangements; for instance, Messrs. Sarabhai Chemicals with whom Messrs. Phipps are in collaboration. They are trying to make necessary arrangements for the production of this drug.

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Shri M. L. Dwivedi: May I know, Sir, if this drug is more useful than Streptomycin?

Shri Karmarkar: It is in the trial stage. After the trial, it will be known.

INDIANS IN SOUTH AFRICA

*430. **Sardar Hukam Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of South Africa has refused to accept the U.N. Assembly's resolution of the 12th January, 1952, on the treatment of people of Indian origin; and

(b) whether the U.N. Assembly has considered this refusal and taken any further decisions?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Yes.

(b) The matter is under the consideration of the Secretary General of the United Nations in terms of the resolution passed by the General Assembly on the 12th January 1952.

Sardar Hukam Singh: Did the Union of South Africa offer to sit in a round table conference and discuss matters, though not under this resolution?

The Prime Minister (Shri Jawaharlal Nehru): Is the hon. Member suggesting a round table conference?

Sardar Hukam Singh: Did the Union of South Africa suggest any round table conference, though not under the auspices of the U.N.O.?

Shri Jawaharlal Nehru: There have been from time to time rather vague suggestions about discussing matters by by-passing the United Nations' resolution, and we have not accepted any proposal which means to ignore or by-pass the U.N. resolution.

Sardar Hukam Singh: Was it the fifth time that the Union flouted the decisions of the U.N.O.?